

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 258 of 2015**

**Dated: 4<sup>th</sup> May, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. & Anr. .... Appellant(s)**

**Versus**

**M/s. G. N. General Mills & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Jayant K. SSC for PSPCL  
Mr. Karunakar Mahalik

Counsel for the Respondent (s) : Mr. Tajender K.Joshi  
Mr. Kirshna Kant for R-1  
Mr. Sakesh Kuamr for R-2

**ORDER**

In this matter, pleadings are already complete as per our earlier Order dated 08.03.2016, post this appeal, being Appeal No. 258 of 2015 for arguments on **5<sup>th</sup> August, 2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

sh/kt